



भारत सरकार
Government of India

वित्त मन्त्रालय
Ministry of Finance

प्रतिभूति अपीलीय न्यायधिकरण
Securities Appellate Tribunal

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REGISTRAR

SECURITIES APPELLATE TRIBUNAL
MUMBAI

NOTIFICATION

21st March 2020

It is hereby notified for the information of the advocates and the parties appearing in-person before the Hon'ble Securities Appellate Tribunal (SAT) that due to outbreak of Novel Corona Virus (COVID - 19) as global pandemic advising against mass congregation and further the Government of Maharashtra has announced lockdown in four major cities including Mumbai, it has been decided that the Tribunal shall remain closed on 23rd and 24th March 2020 to avoid congestion and occasion of close contacts. The Tribunal will start functioning from 26th March 2020 and will observe timings as notified in Office Order dated 16.03.2020. The matters due on 23rd and 24th March 2020 will be adjourned automatically and the parties will be informed accordingly.

This issues by the order of Hon'ble Presiding Officer in consultation with all the stakeholders.


Registrar
Securities Appellate Tribunal
Mumbai